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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :



PETITION NUMBER : TCP/223/2016

NAME OF THE PETITIONER(S) : Mrs. Sundaramball Sivasamy

NAME OF THE RESPONDENT(S) : M/s S S School Transporters Private Limited & another

UNDER SECTION : 111 of Companies Act, 1956/58 of Companies Act, 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	N. B. N. Swamy	Advocate for Petitioner	
2.	NAVEEN KUMAR MURTHI FOR IC-R AMBAMY	ADVOCATE FOR RESPONDENTS	

ORDER

Shri N B N Swamy, counsel for petitioner present. Shri Naveen Kumar, counsel for respondents present and filed written submissions. Copy of the same has been furnished to the other side. Heard both the sides. Order is reserved.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)